

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No. 3956
TO BE ANSWERED ON 19.12.2024

PROMOTION OF MSMEs

3956. SHRI K C VENUGOPAL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the efforts made by Government to promote Micro, Small and Medium Enterprises (MSMEs) during the last five years, year and scheme-wise;
- (b) the number of MSMEs functional in Kerala, district-wise;
- (c) the number of beneficiaries under the various scheme during the last five years. State-wise; especially in Kerala; and
- (d) the details of the loans sanctioned and released for various MSME schemes in the State of Kerala during the said period?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (c): Government helps in establishment, promotion and development of MSMEs in States/UTs through its various schemes, programmes and policy initiatives across the country. These schemes/programmes, inter-alia, include Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Scheme for Micro and Small Enterprises, Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Entrepreneurship Skill Development Programme (ESDP), Procurement and Marketing Support Scheme (PMSS), Raising and Accelerating MSME Performance (RAMP), International Cooperation scheme, Tool Rooms, Technology Centre System Programme (TCSP), National SC/ST Hub (NSSH), MSME Champions, PM Vishwakarma, etc. Ministry of MSME has taken various steps for the promotion and development of MSME sector, during the last five years. Some of these are detailed below:

- i. New revised criteria for classification of MSMEs.
- ii. "Udyam Registration" for MSMEs, for Ease of Doing Business w.e.f. 1.7.2020.
- iii. Launching of an online Portal "Champions" in June, 2020 to cover many aspects of e-governance including grievance redress and handholding of MSMEs.
- iv. Inclusion of Retail and Wholesale traders as MSMEs w.e.f. 2.7. 2021.
- v. Launch of Udyam Assist Platform on 11.1.2023 to bring Informal Micro Enterprises (IMEs) under the formal ambit for availing the benefits under Priority Sector Lending.
- vi. Equity infusion through Self-Reliant India Fund.
- vii. Credit Guarantee Scheme revamped with required infusion of funds of Rs. 9,000 crore to facilitate additional credit of Rs. 2 lakh crore for MSEs and expand employment opportunities.
- viii. Launch of 'PM Vishwakarma' Scheme on 17.09.2023 to provide end to end holistic benefits to the traditional artisans and craftspeople engaged in 18 trades.

The details of number of registered MSMEs functional in Kerala, district-wise are given at **Annexure –I**. The details of number of beneficiaries under some of these schemes of Ministry during the last five years are given at **Annexure –II**.

(d): The schemes implemented by the Ministry of MSME are Central Sector Schemes, where funds/loans are not allocated State/UT wise.

Annexure-I

Annexure-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3956 for answer on 19.12.2024

District Wise Total MSMEs Registered Under Udyam & UAP Since 01/07/2020 to 15/12/2024 For Kerala State					
Sl. No.	District	Micro	Small	Medium	Total
1	ALAPPUZHA	99,308	920	48	1,00,276
2	ERNAKULAM	1,60,865	4,877	458	1,66,200
3	IDUKKI	35,529	583	23	36,135
4	KANNUR	79,350	1,065	77	80,492
5	KASARAGOD	37,268	479	25	37,772
6	KOLLAM	97,699	1,338	74	99,111
7	KOTTAYAM	70,789	1,214	85	72,088
8	KOZHIKODE	1,08,926	1,570	151	1,10,647
9	MALAPPURAM	96,658	1,520	97	98,275
10	PALAKKAD	1,26,461	1,210	109	1,27,780
11	PATHANAMTHIPTA	42,857	457	27	43,341
12	THIRUVANANTHAPURAM	1,82,171	1,616	109	1,83,896
13	THRISSUR	1,33,552	1,823	155	1,35,530
14	WAYANAD	27,587	359	24	27,970
	Total:-	12,99,020	19,031	1,462	13,19,513
Report Dated:- 16/12/2024 02:55 PM					

Annexure-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3956 for answer on 19.12.2024

1. PM Vishwakarma:

- State/UT-wise details of total registrations after 3-stage verification, under the PM Vishwakarma Scheme from 17.09.2023 to 16.12.2024 are as follows:

S. No.	STATE/UT	NUMBER OF REGISTRATIONS
1.	ANDHRA PRADESH	2,02,884
2.	ARUNACHAL PRADESH	1,579
3.	ASSAM	1,04,956
4.	BIHAR	1,06,379
5.	CHHATTISGARH	1,14,621
6.	GOA	17,374
7.	GUJARAT	2,04,482
8.	HARYANA	33,519
9.	HIMACHAL PRADESH	18,843
10.	JAMMU AND KASHMIR	1,50,535
11.	JHARKHAND	34,337
12.	KARNATAKA	5,31,858
13.	KERALA	20,877
14.	MADHYA PRADESH	2,24,374
15.	MAHARASHTRA	2,30,746
16.	MANIPUR	11,226
17.	MEGHALAYA	243
18.	MIZORAM	2,660
19.	NAGALAND	2,901
20.	ODISHA	92,378
21.	PUNJAB	9,870
22.	RAJASTHAN	2,16,768
23.	SIKKIM	1,937
24.	TAMIL NADU	1
25.	TELANGANA	69,229
26.	TRIPURA	20,124
27.	UTTAR PRADESH	1,52,623
28.	UTTARAKHAND	18,885
29.	WEST BENGAL	1
30.	ANDAMAN AND NICOBAR ISLANDS	714
31.	CHANDIGARH	241
32.	DAMAN AND DIU AND DADRA AND NAGAR HAVELI	705
33.	DELHI	727
34.	LADAKH	3,543
35.	LAKSHADWEEP	671
36.	PUDUCHERRY	560
TOTAL		26,03,371

2. Prime Minister's Employment Generation Programme (PMEGP)

- State-wise PMEGP performance during FY2023-24 and FY 2022-23 in terms of no. of units assisted and margin money (MM) subsidy disbursed is given below:

Sr. No.	State	No. of Units Assisted				
		2023-24	2022-23	2021-22	2020-21	2019-20
1	Andhra Pradesh	5,577	3,073	2,477	1,674	2,192
2	Arunachal Pradesh	169	158	196	98	211
3	Assam	2,417	2,596	3,855	2,939	2,603
4	Bihar	6,837	4,459	2,477	2,192	2,221
5	Chattishgarh	2,379	2,543	3,020	2,718	2,811
6	Goa	68	66	87	58	90
7	Gujarat*	3,000	3,071	4,143	2,854	3,983
8	Haryana	1,398	1,559	1,726	1,740	2,029
9	Himachal Pradesh	974	930	1,274	1,208	1,226
10	Jammu & Kashmir	15,065	12,023	21,648	8,575	5,355
11	Jharkhand	2,101	1,851	1,714	1,522	1,544
12	Karnataka	4,672	5,618	5,877	4,438	3,697
13	Kerala	3,389	3,129	2,789	2,389	2,438
14	Madhya Pradesh	5,292	5,957	8,082	4,854	2,168
15	Maharashtra**	2,766	3,625	4,128	3,104	4,404
16	Manipur	348	545	1,139	1,556	1,173
17	Meghalaya	280	306	699	359	377
18	Mizoram	401	412	650	810	760
19	Nagaland	517	469	1,241	740	1,109
20	Odisha	2,975	3,880	4,301	3,171	2,718
21	Punjab	1,469	1,564	1,790	1,652	1,695
22	Rajasthan	1,678	2,037	2,599	2,772	3,025
23	Sikkim	132	57	85	57	79
24	Tamil Nadu	6,814	6,140	5,972	5,188	5,172
25	Telangana	2,503	2,540	2,906	2,025	2,178
26	Tripura	588	703	958	842	962
27	Uttar Pradesh	11,689	11,601	12,594	9,994	6,120
28	Uttarakhand	1,354	1,803	1,836	2,249	1,844
29	West Bengal	1,919	2,126	2,305	2,070	2,222
30	Andaman & Nicobar Island	135	121	162	155	93
31	Chandigarh	10	15	21	10	14
32	Delhi	50	72	100	74	93
33	Ladakh	122	91	295	281	-
34	Lakshadweep	-	2	7	3	-
35	Puducherry	30	25	66	44	64
	Total	89,118	85,167	103,219	74,415	66,653

* Including Daman and Diu ** Including Dadra Nagar and Haveli

3. Credit Guarantee Scheme for Micro and Small Enterprises (CGTMSE):

CGTMSE - GUARANTEE APPROVED

(In Nos.)						
Sr. No.	States / Uts	2019-20	2020-21	2021-22	2022-23	2023-24
1	ANDHRA PRADESH	50,562	1,63,610	49,848	2,37,520	79,938
2	ARUNACHAL PRADESH	415	464	628	935	981
3	ASSAM	14,070	12,158	14,918	21,195	34,556
4	BIHAR	24,531	22,317	24,217	42,360	1,13,262
5	CHHATTISGARH	14,022	12,970	9,670	17,733	25,845
6	GOA	2,594	2,235	2,218	2,826	4,947
7	GUJARAT	58,595	40,397	34,929	43,336	1,06,073
8	HARYANA	25,916	18,499	22,285	30,343	48,455
9	HIMACHAL PRADESH	7,538	8,572	10,075	14,898	20,600
10	JAMMU & KASHMIR	12,887	21,371	38,352	51,431	53,295
11	JHARKHAND	15,340	14,996	12,953	21,090	34,800
12	KARNATAKA	68,572	50,974	41,028	53,766	1,35,959
13	KERALA	33,739	28,810	18,937	25,761	45,515
14	MADHYA PRADESH	40,822	60,835	64,108	50,289	75,023
15	MAHARASHTRA	83,709	71,850	56,027	66,055	1,29,892
16	MANIPUR	939	830	1,294	2,268	1,580
17	MEGHALAYA	1,153	1,063	886	1,410	1,693
18	MIZORAM	473	431	1,029	1,032	1,232
19	NAGALAND	917	1,120	1,692	1,813	1,563
20	ODISHA	26,167	28,288	25,788	34,081	56,392
21	PUNJAB	24,542	20,379	23,172	49,720	81,259
22	RAJASTHAN	41,289	32,883	38,622	72,391	85,848
23	SIKKIM	435	340	479	765	1,108
24	TAMIL NADU	89,725	61,535	44,897	61,883	1,13,815
25	TELANGANA	39,162	22,021	24,009	29,792	41,940
26	TRIPURA	1,378	1,673	2,020	3,845	6,523
27	UTTAR PRADESH	89,271	78,655	86,616	1,30,769	2,47,258
28	UTTARAKHAND	11,158	9,671	10,048	16,296	26,361
29	WEST BENGAL	37,667	29,789	37,033	54,440	1,06,073
30	ANDAMAN & NICOBAR ISLANDS	264	329	374	495	600
31	CHANDIGARH	1,778	1,274	1,382	1,706	2,459
32	DADRA & NAGAR HAVELI & DAMAN & DIU	447	726	447	505	1,039
33	DELHI	24,917	12,757	15,810	21,458	35,127
34	LADAKH	26	110	205	467	637
35	LAKSHADWEEP	52	72	11	25	7
36	PUDUCHERRY	1,578	1,588	1,013	1,087	2,418
	TOTAL	8,46,650	8,35,592	7,17,020	11,65,786	17,24,073

4. Entrepreneurship and Skill Development Programme(ESDP) Scheme

Total No of Beneficiaries State-wise

S. No.	State/UT	2020-21	2021-22	2022-23	2023-24	2024-25 (Till 13.12.2024)
1	ANDHRA PRADESH	650	2295	1424	5760	2803
2	ARUNACHAL PRADESH	119	136	1087	4236	1309
3	ASSAM	1350	1165	15350	19339	8346
4	BIHAR	1713	3929	6079	12265	4591
5	CHHATTISGARH	822	1814	5266	5759	4587
6	GOA	0	119	279	1510	522
7	GUJARAT	706	1580	9651	14939	5844
8	HARYANA	1350	2014	3213	7688	1499
9	HIMACHAL PRADESH	707	1317	1790	5923	1724
10	JAMMU AND KASHMIR	0	494	3863	35280	8112
11	JHARKHAND	993	2570	6156	8380	2944
12	KARNATAKA	234	3316	6117	14301	3037
13	KERALA	727	2335	7150	8873	1899
14	MADHYA PRADESH	1263	2706	44248	42055	35764
15	MAHARASHTRA	1313	3946	15468	16669	5741
16	MANIPUR	72	403	1281	1722	557
17	MEGHALAYA	129	213	1209	2374	818
18	MIZORAM	0	87	210	1122	221
19	NAGALAND	0	527	6810	16561	685
20	ODISHA	907	2559	8616	10348	8973
21	PUNJAB	1255	2447	7269	10368	5933
22	RAJASTHAN	1268	2293	8820	12807	10127
23	SIKKIM	400	1140	903	2004	722
24	TAMIL NADU	1647	3002	9433	16445	2959
25	TELANGANA	2078	2629	4606	11548	2255
26	TRIPURA	435	1384	331	4072	1502
27	UTTAR PRADESH	4380	8156	23137	25918	7968
28	UTTARAKHAND	525	1298	5511	7835	3982
29	WEST BENGAL	1118	1928	8251	12197	3198
30	ANDAMAN AND NICOBAR ISLANDS	166	128	2856	2502	93
31	CHANDIGARH	0	0	118	276	130
32	DADAR AND NAGAR HAVELI AND DAMAN AND DIU	142	280	608	467	326
33	DELHI	935	1349	1385	4170	1797
34	LADAKH	0	0	50	94	593
35	LAKSHADWEEP	0	0	0	498	0
36	PUDUCHERRY	260	61	147	737	121
	TOTAL	27664	59620	218692	347042	141682

5. Micro & Small Enterprises Cluster Development Programme (MSE-CDP):

MSE-CDP is a demand driven Central Sector Scheme wherein, State Governments send proposals as per common needs of existing cluster in their States/UTs. This scheme is presently continued till financial year 2025-26 with total budget outlay of Rs. 1744.87 crore.

Progress of Scheme during last five years:

Year	Project Completed		
	CFC	ID	TOTAL
2019-20	11	11	22
2020-21	8	12	20
2021-22	3	13	16
2022-23	5	7	12
2023-24	10	30	40

CFC- Common Facility Centers.

ID- Infrastructure Development

6. National Scheduled Caste and Scheduled Tribe Hub (NSSH)

“National Scheduled Caste and Scheduled Tribe Hub (NSSH) scheme is aimed at promoting entrepreneurship among the SC/ST and to fulfil the 4% procurement mandate by the CPSEs as laid down in the Central Government Public Procurement Policy and to boost entrepreneurship among SC/STs. Several initiatives have been taken under the Scheme to provide professional support to SCs-STs in skilling/capacity building, market linkages, finance facilitation, tender bid participation, etc.

State-wise number of beneficiaries under National SC-ST Hub scheme during last five years [i.e., FY 2019-20 to FY 2023-24] and current FY2024-25 (till Nov. 2024)] including the State of Kerala is given as under:-

<u>States</u>	<u>No. of Beneficiaries</u>
Andhra Pradesh	2385
Arunachal Pradesh	842
Assam	6727
Bihar	2303
Chhattisgarh	1197
Goa	4
Gujarat	5146
Haryana	1247
Himachal Pradesh	1024
Jammu & Kashmir	212

Jharkhand	5033
Karnataka	10046
Kerala	575
Madhya Pradesh	4318
Maharashtra	15633
Manipur	806
Meghalaya	658
Mizoram	500
Nagaland	1478
Odisha	5466
Punjab	4010
Rajasthan	2648
Sikkim	149
Tamil Nadu	9702
Telangana	4926
Tripura	609
Uttar Pradesh	16614
Uttarakhand	660
West Bengal	6514
Andaman and Nicobar Islands	30
Chandigarh	84
Dadra and Nagar Haveli and Daman and Diu	30
Delhi	2713
Ladakh	8
Lakshadweep	1
Puducherry	100
Grand Total	114398

7. International Cooperation(IC) Scheme:

International Cooperation (IC) Scheme is Central Sector Scheme of Ministry of MSME. As per IC Scheme guidelines, funds are not allocated/released State-wise / UT-wise / District-wise; instead, funds are released for facilitating MSMEs through industry associations/organizations spread across the nation on reimbursement basis for participation in international events. In Kerala State, total no. of enterprises assisted under IC scheme during the last 5 years [from FY 2020-21 to 2024-25(till 15.12.24)] is 9, with amount released being Rs **28,82,981**.